

**REVISED CAUSE LIST OF THE COURT OF SRI VINAYAK
MAYANNAVAR, PRL. CIVIL JUDGE AND JMFC.,
HOSAKOTE FOR THE DAY 09.07.2020**

MORNING SESSION	AFTERNOON SESSION
HEARING	PLEA
1. OS 174/2017	12. CC 2223/2019 HPS
2. OS 138/2019	J.C. MATTERS
3. OS 126/202	12. Crime 47/2020 ANGPS
4. OS 152/2020	13. Crime 174/2020 HPS
5. OS 158/2020	14. CC 367/13 HPS
6. OS 160/2020	15. CC 2539/2019 HPS
ISSUES	16. CC 1041/2020 HPS
7. OS 96/2015	17. CC 1044/2020 HPS
8. OS 64/2016	18. CC 1047/2020 HPS
9. OS 24/2017	HEARING
10. OS 190/2017	19. Crime 88/2019 ANGPS
11. OS 214/2017	20. Crime 117/2019 ANGPS
	FOR PAYMENT
	21. Crl. Misc. 9/2017

Hosakote

Dated: - 08.07.2020

Prl. Civil Judge & JMFC.,
Hosakote

Note :

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.